NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S) : C.J. Mathew

NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Adv. Navayanan. P. Polig For Petitioner Sould Sould Sould Superior Sould Sould

ORDER

Counsel representing both parties are present. Counsel for respondents present. Counsel for respondent received a copy of the sur sur rejoinder filed by the petitioner. Pleadings are complete. The matter is posted for final hearing. Put up on 11.01.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)